

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 22nd DAY OF APRIL, 2002

Original Application No. 418 of 2002

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Jai Shankar Prasad Srivastava, son
of late Satya Narain Lal, Postal
Assistant, Head Post Office Varanasi
Cantt, Varanasi, Resident of K-5/12 D.B.
Laxmanpur, Shivpur, Varanasi.

... Applicant

(By Adv: Shri J.B.S.Anand)

Versus

1. Union of India through the
Secretary, Ministry of Communication
Department of Post, Sanchar Bhawan
New Delhi.
2. Senior Superintendent of Post Office
West Division, varanasi.
3. Director, Postal Services,
Post Master General, Allahabad.

... Respondents

(By Adv: Shri R.C.Joshi)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this application u/s 19 of A.T.Act 1985 applicant has challenged the order dated 31.12.01 by which applicant has been awarded punishment of reduction in pay scale to five stages for a period of 10 years w.e.f. 1.1.02 with cumulative effect. It is not disputed that applicant has filed appeal against the aforesaid order of punishment on 19.2.02. The appeal is pending before respondent no.3. The grievance of the applicant is that appeal has not yet been decided and the impugned order of punishment is being implemented against

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him.

Considering the facts and circumstances, in our opinion as the appeal is pending it will not be a fit case for this Tribunal to interfere at this stage, ^{However,} except for a direction to the respondent no.3 to consider and decide the appeal of the applicant by a reasoned order within a period of two months from the date a copy of this order is filed. ^{✓ OA is disposed of accordingly.} No order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 22nd April, 2002

Uv/